

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 141 of 2014 & IA 240 of 2014 And
Appeal No. 123 of 2014 & IA 220 of 2014

Dated : 19th August, 2014

Present : **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 141 of 2014 & IA 240 of 2014

Sai Wardha Power Ltd. Appellant(s)

Versus

Reliance Infrastructure Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R-1
Mr. Buddy A. Ranganadhan for R-2

Appeal No. 123 of 2014 & IA 220 of 2014

Reliance Infrastructure Ltd. & Anr. Appellant(s)

Versus

Wardha Power Company Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-2

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

ORDER

At the request of the learned counsel for the Reliance Infrastructure Ltd., post the matter for hearing on tomorrow i.e. **20th August, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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